

F.No.A-12034/SSC/04/2016-Ad.III B
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise and Customs

Ground Floor, HudcoVishala Building,
Bhikaji Cama Place, R.K. Puram,
New Delhi, the 5th March, 2018.

To

**All successful candidates of CGLE, 2016
recommended for the post of
Inspector (Examiner) (through e-Mail & CBEC website).**

Subject:- Declaration of final result of Combined Graduate Level, Examination, 2016 – Calling Options/Preferences from selected candidates for allocation of Zones – Inspector (Examiner) - regarding.

Sir/Madam,

As you are aware, the Staff Selection Commission (SSC) has declared the final results of the Combined Graduate Level, Examination, 2016. Based on these results, you have been nominated by SSC to the Central Board of Excise & Customs (CBEC) for appointment as Inspector (Examiner).

2. Candidates are requested to refer to SSC Notification dated 13/02/2016 relating to CGLE 2016, vide which Sr. No. 11(A) has prescribed physical standards for Male and Female Candidates for the post.

2(a). Nature of physical disabilities for the post of Inspector (Examiner) are prescribed at Para 2(M*) of the SSC notification.

* indicates Post Code for Inspector (Examiner).

3. As per the prevailing system, each candidate is to be allocated to one of the Cadre Controlling Authorities under CBEC. The Cadre Controlling Authority (CCA) of the concerned Zone, to which a candidate is allocated, thereafter, issues the offer of appointment. As per the prevailing guidelines, such allocation is made on merit-cum-preference basis, to the extent vacancies are available. There are 30 Cadre Controlling Authorities under CBEC, the list of which along-with the Codes is enclosed at Annexure – I. The category-wise and Cadre Controlling Authority-wise vacancies reported to Staff Selection Commission for CGLE, 2016 is enclosed at Annexure- II. As the vacancies relate to 04 Cadre Controlling Authorities, **the preferences are to be restricted to the 04 CCAs in respect of Inspector (Examiner) in Annexure-II.**

4. You are requested to indicate your options/ preferences for all zones in the Proforma (Annexure-III) indicating Name and Code of Cadre Controlling Authorities in Column No. (2) and (3). You are also advised not to leave any option blank. The duly completed Proforma must be submitted through e-mail only in e-Mail ID bk.manthan@nic.in on or before **20th March, 2018**, failing which it would be presumed that you have no options/ preferences. All the candidates are informed that options shall

(S. D. BHASOR)
Deputy Secretary
Ministry of Finance
Central Board of Excise and Customs
New Delhi

be exercised only once. Therefore, candidates are also advised not to submit duplicate/multiple mails exercising their options which shall not be entertained. The Candidates are also advised to use the e-mail as given in their application forms in which correspondence shall be made.

5. The Proforma for exercising options may be **downloaded from the website** i.e. www.cbec.gov.in and sent to the undersigned in the prescribed Proforma **by email only** within due date. A self-attested copy of Admit Card issued by SSC along-with a self-attested copy of ID proof (Aadhar Card/ PAN Card/ Voter ID) should also be scanned/attached with the proforma. Options/preferences by hand or by post/speed post etc. will not be accepted.

After successful compilation of all the options/preferences thus received within due date, CBEC would upload the data on CBEC's website so as to enable the candidates to view the exercised options/preferences. In case of any discrepancy, it may be brought to the notice of CBEC for rectification.

6. ***"The appointment of the candidates shall be subject to the final outcome of the Writ Petition to be filed by the Commission before the Hon'ble High Court of Delhi against the Order dated 23/10/2017 passed by the Ld. CAT, Principal Bench, New Delhi in OA No. 2964/2017 filed by Shri Rohit Kumar and Ors/ any other litigation (OAs/WPs/SLPs), as the case may be."***

Encl : As above.

Yours faithfully,
(S. D. BHASOR)
उप सचिव
Deputy Secretary
वित्त मंत्रालय (राजस्व विभाग)
Ministry of Finance (Dept. of Revenue)
नयाँ दिल्ली / Govt. of India
New Delhi

(B.K Manthan)

Under Secretary to the Govt. of India

Tele : 011-26162780

e-Mail ID on which options/preferences are to be uploaded: bk.manthan@nic.in

Annexure I

LIST OF CADRE CONTROLLING AUTHORITIES UNDER CBEC

| S.No. | Name of Cadre Controlling Authority | Code of Cadre Controlling Authority |
|-----------|---|-------------------------------------|
| A. | Central Excise/GST | |
| 1. | Bangalore | A |
| 2. | Bhopal | B |
| 3. | Bhubaneshwar | C |
| 4. | Chandigarh | D |
| 5. | Chennai | E |
| 6. | Thiruvananthapuram | F |
| 7. | Delhi | G |
| 8. | Hyderabad | H |
| 9. | Jaipur | I |
| 10. | Kolkata | J |
| 11. | Lucknow | K |
| 12. | Mumbai | L |
| 13. | Pune | M |
| 14. | Goa | N |
| 15. | Ranchi | O |
| 16. | Shillong | P |
| 17. | Vadodara | Q |
| B. | Customs | |
| 18. | Chennai Customs Zone | R |
| 19. | Thiruvananthapuram Customs Zone | S |
| 20. | Kolkata Customs Zone | T |
| 21. | Mumbai-I Customs Zone | U |
| 22. | Vishakhapatnam Customs Zone | V |
| 23. | Goa Customs Zone | % |
| C. | Directorates | |
| 24. | Directorate of Revenue Intelligence | W |
| 25. | Directorate of Logistics | X |
| 26. | Directorate General of Inspection Customs & Central Excise | Y |
| 27. | Directorate General (Systems & Data Management) | Z |
| 28. | Directorate of Publicity & Public Relations | & |
| 29. | Central Bureau of Narcotics Commissioner/ Central Controller of Factories | \$ |
| 30. | Central Revenues Control Laboratory | # |

(एस. डी. भासोर)
 (S. D. BHASOR)
 उप सचिव
 Deputy Secretary
 वित्त मंत्रालय (राजस्व विभाग)
 Ministry of Finance (Dept. of Rev.
 भारत सरकार / Govt. of India
 नई दिल्ली / New Delhi

| ANNEXURE- IV | | | | | | | | | | | | |
|--|------------------------|--|----------|--|-----------|----------|----------|------------------------|-----------|------------------------|----------|-----------|
| Combined Graduate Level Examination, 2016 | | | | | | | | | | | | |
| INSPECTOR (CENTRAL EXCISE/ PREVENTIVE OFFICER/ EXAMINER) | | | | | | | | | | | | |
| Sl. No. | Cadre Controlling Zone | Participating Zones & Commissionerates | Grade | Total Number of Vertical Reservation | | | | Horizontal Reservation | | | | |
| | | | | Direct Recruitment Vacancies for the year 2016 | Gen | SC | ST | OBC | Total | Physically Handicapped | OH | HH |
| INSPECTOR (EXAMINER) | | | | | | | | | | | | |
| 23 | Chennai | Chennai Customs Zone | Examiner | 2 | 0 | 1 | 1 | 0 | 2 | 2 | 0 | NA |
| 24 | Tiruvananthapuram | Cochin Custom House | Examiner | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 25 | Kolkata | Kolkata Customs Zone | Examiner | 8 | 6 | 1 | 1 | 0 | 8 | 0 | 0 | NA |
| 26 | Mumbai | Mumbai-I, Mumbai-II Customs Zones | Examiner | 17 | 10 | 2 | 1 | 4 | 17 | 0 | 0 | NA |
| 27 | Goa | Goa Customs | Examiner | 10 | 2 | 3 | 1 | 4 | 10 | 0 | 0 | NA |
| 28 | Visakhapatnam | Visakhapatnam custom House | Examiner | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| TOTAL VACANCIES OF CUSTOMS (EXAMINER) | | | | 37 | 18 | 7 | 4 | 8 | 37 | 2 | 0 | NA |

(S. D. BHASOR) 5/2/18
 Deputy Secretary
 Ministry of Finance (Dept. of Rev.)
 Government of India
 New Delhi

Form for indicating Options/Preferences for allocation of Zones
for the post of Inspector (Examiner) under CBEC
Combined Graduate Level Examination, 2016

Please indicate preferences for all 04 Cadre Controlling Authorities for which vacancies reported as at Annexure-II.

| Option/Preference No. | Name of the Cadre Controlling Authority | Code of Cadre Controlling Authority |
|-----------------------|---|-------------------------------------|
| (1) | (2) | (3) |
| 1 st | | |
| 2 nd | | |
| 3 rd | | |
| 4 th | | |

Signature of the Candidate: _____

Name: _____

Father's Name: _____

Date of Birth: _____

Roll No: _____

Dated:

Rank: _____

Email ID: _____

Correspondence Address: _____

Phone No./Mobile No.: _____

Secretary
 Central Board of Secondary Education
 Ministry of Education (Deptt. of Exn.)
 New Delhi

[Handwritten Signature]
 5/12/18

Notes/Instructions for guidance of candidates :

1. The allocation shall be on merit-cum-preference basis. The submission of options/preferences by a candidate does not confer any right to claim allocation of zones within the preferences indicated. **Options once exercised would be treated as final. The preferences given by the candidate is final and the same cannot be changed in any circumstances.** Similarly, if a candidate does not indicate any preference, the Government will be free to allocate him/her to any zone as per the administrative exigencies.
2. The candidate must send the duly filled-in Form to the following e- Mail ID, by **e-Mail only, by 20th March, 2018 :**

**Shri B.K Manthan, Under Secretary, Ad. III B
Central Board of Excise & Customs (CBEC)
Department of Revenue, Ministry of Finance
Ground Floor, HUDCO Vishala Building
Bhikaji Cama Place, New Delhi – 110066.
Tele Fax : 011-26162780
Email : bk.manthan@nic.in**

(Sd/- B.K. Manthan)
(S. D. BHASOR)
Sd/- 31/3/18
Deputy Secretary
Ministry of Finance (Dept. of Rev.)
New Delhi
5/23/18